

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P.(IB)/37(AHM)2021

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2021

Name of the Company:

Mayur Mistry
V/s
Sadhana Paper Converter Pvt Ltd

Section:

9 of Insolvency and Bankruptcy Code, 2016


ORDER

No one appeared for the Operational Creditor.

We direct the Operational Creditor to serve notice to the Corporate Debtor by speed-post and by e-mail and to file affidavit within two weeks.

Matter to appear for further consideration on 04.05.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 22nd day of March, 2021